

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1119

ANSWERED ON:29.11.2012

ACTIVITIES UNDER MGNREGS

Pakirappa Shri S.;Shankar Alias Kushal Tiwari Shri Bhisma

Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether some State Governments/ Stake-holders have requested the Union Government to include the activities of fencing the field/land and guarding the crops under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS);

(b) if so, the details thereof;

(c) the reaction of the Government thereto;

(d) whether a request to provide job to all members of a family on demand instead of one member per family as per existing norms has been made; and

(e) if so, the details thereof and the reaction of the Government thereto?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN `ADITYA`)

(a) to (c): In response to requests received from states to include construction of boundary walls around cultivated land (adjoining wildlife areas) to protect crops from wild animals as permissible work under Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA), an advisory has been issued to all States/UTs to take up live fencing with energy plantation of fast growing utility tree and shrub species and aromatic plants etc. suited to local agro-climatic conditions on land or homestead owned by households belonging to the Scheduled Castes and the Scheduled Tribes or below poverty line families or the beneficiaries of land reforms or the beneficiaries under the Indira Awas Yojana of the Government of India or that of the small or marginal farmers as defined in the Agriculture Debt Waiver and Debt Relief Scheme, 2008, or the beneficiaries under the Scheduled Tribes and Other Traditional Forest Dwellers (Recognition of Forest Rights) Act, 2006 (2 of 2007). Technical advice from State Forest Departments/ Horticulture departments is required to be sought for selecting the tree and shrub species. Construction of pucca boundary wall is a material intensive work and is not permitted.

(d) & (e): The MGNREGA programme aims at enhancing livelihood security of the rural poor by providing at least 100 days of guaranteed wage employment in a financial year to every household whose adult members volunteer to do unskilled work. Thus there is no restriction in the number of adult members of a household demanding employment up to 100 days per household, in a financial year.